

(ii) Annual Report of the Cochin Shipyard Limited, Cochin, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10523/76].

(2) A copy of the Report and Certified Accounts (Hindi and English versions) of the Shipping Development Fund Committee for the year 1973-74 together with the Audit Report thereon, under sub-section (6) of section 16 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-10524/76].

**DRUGS AND COSMETICS (3RD AMENDMENT) RULES, 1976**

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): I beg to lay on the Table a copy of the Drugs and Cosmetics (Third Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. S.O. 903 in Gazette of India, dated the 23rd February, 1976 under section 33 of the Drugs and Cosmetics Act, 1940. [Placed in Library. See No. LT-10525/76].

**NOTIFICATIONS UNDER MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT, 1957 AND REVIEW & ANNUAL REPORT OF HINDUSTAN COPPER LTD., CALCUTTA FOR 1974-75**

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES SHRI SUKHDEV PRASAD): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of section 28 of the Mines and Minerals (Regulation and Development) Act 1957:—

(i) S.O. 981 published in Gazette of India dated the 6th March, 1976.

(ii) S.O. 982 published in Gazette of India dated the 6th March 1976. [Placed in Library. See No. LT-10526/76].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(j) Review by the Government on the working of the Hindustan Copper Limited, Calcutta, for the year 1974-75.

(ji) Annual Report of the Hindustan Copper Limited, Calcutta, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-10527/76].

**EMPLOYEES' PROVIDENT FUNDS (AMDT.) SCHEME, 1976, ANNUAL REPORT OF COAL MINES LABOUR WELFARE ORGANISATION FOR 1974-75, SALES PROMOTION EMPLOYEES (CONDITIONS OF SERVICE) RULES, 1976 AN EQUAL REMUNERATION RULES, 1976**

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table:

(1) A copy of the Employees' Provident Funds (Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No. G.S.R. 395 in Gazette of India dated the 13th March, 1976, under sub-section (2) of section 7 of the Employees' Provident Funds and Family Pension Fund Act, 1952. [Placed in Library. See No. LT-10528/76].

(2) A copy of the Annual Report (Hindi and English versions) on the activities of the Coal Mines Labour Welfare Organisation for the year 1974-75. [Placed in Library. See No. LT-10529/76].